

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 5126/2022

[Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court of Judicature at Allahabad]

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(IA No. 118438/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 238775/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 238776/2023 - DISPENSING WITH AUTHENTIC TRANSLATION, IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 143279/2022 - EXEMPTION FROM FILING O.T., IA No. 42519/2022 - EXEMPTION FROM FILING O.T., IA No. 238770/2023 - INTERVENTION APPLICATION and IA No. 131536/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 17972/2022 (XI)

(IA No. 144582/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 40605/2023 - EXEMPTION FROM FILING O.T., IA No. 144580/2022 - EXEMPTION FROM FILING O.T., IA No. 198480/2024 - INTERVENTION/IMPLEADMENT and IA No. 162757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 12-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. S.K. Pal, Adv.
Mr. Arnab Pal, Adv.
Mr. Amrtya Bhushan, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. Ravindra Kumar, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.

Mr. Aakash Sirohi, AOR

Mr. V. Giri, Sr. Adv.
Mr. Rajat Joneja, Adv.
Mr. Deeptanshu Jain, Adv.
Ms. Himanshi Madan, Adv.
Mr. Rajesh P., AOR

Mr. Syed Mehdi Imam, AOR
Mr. S.S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 17th December, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)